NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 136/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES:

Vidhi Sales Pvt. Ltd.

V/s.

Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

SIGNATURE

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ORDER

T.C.P. No. 136/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- In the Winding Up Petition filed before the Hon'ble High Court the O.L. 2. has been appointed.
- In view of this fact the matter is adjourned to **04.12.2017**. 3.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

09.11.2017

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Sd/-

M.K. Shrawat Member (Judicial)